

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE
TRIBUNAL, KOLKATA
EASTERN ZONAL BENCH : KOLKATA**

REGIONAL BENCH - COURT NO.2

Service Tax Appeal No.75401 of 2018

(Arising out of Order-in-Original No.09/COMMR/BOL/2017-18 dated 31.10.2017
passed by Commissioner of CGST & CX, Bolpur Commissionerate.)

Commissioner of CGST & CX, Bolpur Commissionerate
...Appellant

VERSUS

M/s. Essar Oil Limited
.....Respondent

APPEARANCE

Shri Bhaskar Thakkar, C.A. & Ms. Sneha Nandi, Advocate for the
Appellant/Assessee

Shri S.Mukhopadhyay, Authorized Representative for the
Respondent/Revenue

CORAM: HON'BLE SHRI R. MURALIDHAR, MEMBER(JUDICIAL)
HON'BLE SHRI RAJEEV TANDON, MEMBER(TECHNICAL)

DATE OF HEARING : 12.06.2024
DATE OF DECISION : 12.06.2024

The Appeal stands rejected. For order, see order of date in
Service Tax Appeal No.75349 of 2018.

Sd/
(R. MURALIDHAR)
MEMBER (JUDICIAL)

Sd/
(RAJEEV TANDON)
MEMBER (TECHNICAL)

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